- (vii) (a) Second Annual Report and Accounts of the Brahamputra Cracker and Polymer Limited, Dibrugarh, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. *See* No. L.T. 1431/15/09]
- (viii) (a) Fifty-fifth Annual Report and Accounts of the Hindustan Insecticides Limited (HIL), New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1432/15/09]

## I. Notificatons of the Ministry of Railways

## II. Report and Accounts (2008-09) of KRCL, New Delhi and related papers

SHRI E. AHAMMED: Sir, I lay on the Table:

- (i) A copy (in English and Hindi) of the Ministry of Railways Notification No. G.S.R. 848 (E), dated the 27th November, 2009, publishing the Indian Railways (Open Lines) General (Amendment) Rules, 2009, under Section 199 of the Railways Act, 1989. [Placed in Library. See No. L.T. 1441/15/09]
  - (ii) A copy (in English and Hindi) of the Ministry of Railways Notification No. G.S.R. 127 (E), dated the 26th February, 2009, publishing the Railway Protection Force (Amendment) Rules, 2009, under sub-section (3) of Section 21 of the Railway Protection Force Act, 1957, together with delay statement. [Placed in Library. *See* No. L.T. 1440/15/09]
- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:-
  - (a) Nineteenth Annual Report and Accounts of Konkan Railway Corporation Ltd. (KRCL), New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 1439/15/09]
- I. Reports and Accounts (2007-08 and 2008-09) of various Educational Institutes and related papers
- II. Statement giving reasons for not laying the Annual Report (2008-09) of JNU
- III. Reports and Accounts (2006-07, 2007-08 and 2008-09) of various Educational Institutes/Universities/Councils/Union and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

- A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 13A of the Banaras Hindu University Act, 1915:
  - (i) (a) Annual Report of the Banaras Hindu University, Varanasi, for the year 2008-09.
    - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1422/15/09]
  - (ii) (a) Annual Report of the National Bal Bhavan, New Delhi, for the year 2008-09.
    - (b) Annual Accounts of the National Bal Bhavan, New Delhi, for the year 2008-09, and the Audit Report thereon.
    - (c) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 1415/15/09]
  - (iii) (a) Annual Report and Accounts of the Paschim Banga Sarva Shiksha Mission (PBSSM), Kolkata, for the year 2007-08, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at
      (a) above. [Placed in Library. See No. L.T. 1400/15/09]
  - (iv) (a) Annual Report of the Indian Institute of Science Education and Research, Mohali, for the year 2008-09.
    - (b) Annual Accounts of the Indian Institute of Science Education and Research, Mohali, for the year 2008-09 and the Audit Report thereon.
    - (c) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 1398/15/09]
- II. A copy (in English and Hindi) of the Statement giving reasons for not laying the Annual Report of the Jawaharlal Nehru University for the year 2008-09, within the stipulated period. [Placed in Library. See No. L.T. 1461/15/09]
- III. A copy each (in English and Hindi) of the following papers:
  - (i) (a) Annual Report of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2008-09.
    - (b) Annual Accounts of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2008-09 and the Audit Report thereon.
    - (c) Review by Government on the working of the above Council and the Audited Account mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 1665/15/09]

- (ii) (a) Annual Report of the Primary Education Development Society of Kerala (PEDSK) in respect of Sarva Shiksha Abhiyan, Kerala, for the year 2007-08.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at
    (a) and (b) above. [Placed in Library. See No. L.T. 1420/15/09]
- (iii) Annual Accounts of the University of Hyderabad, Hyderabad, for the year 2008-09 and the Audit Report thereon, under sub-section (4) of Section 29 of the University of Hyderabad Act, 1974. [Placed in Library. See No. L.T. 1403/15/09]
- (iv) (a) Annual Accounts of the Nagaland University, Kohima, for the year 2006-07 and the Audit Report thereon under sub-section (4) of Section 32 of the Nagaland University Act, 1989.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at
    (a) above. [Placed in Library. See No. L.T. 1402/15/09]
- (v) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology (NIFFT), Ranchi, for the year 2007-08, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at
    (a) above. [Placed in Library. See No. L.T. 1405/15/09]
- (vi) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research, Kolkata, for the year 2007-08, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at
    (a) above. [Placed in Library. See No. L.T. 1411/15/09]
- (vii) (a) Annual Report of the Central Tibetan Schools Administration (CTSA), New Delhi, for the year 2008-09.
  - (b) Annual Accounts of the Central Tibetan Schools Administration (CTSA), New Delhi, for the year 2008-09 and the Audit Report thereon.
  - (c) Review by Government on the working of the above Organisation. [Placed in Library. See No. L.T. 1419/15/09]

- (viii) (a) Eighty-fifth Annual Report (Part I and II) of the University of Delhi, for the year 2007-08.
  - (b) Review by Government on the working of the above University.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at
    (a) above. [Placed in Library. See No. L.T. 1421/15/09]
- (ix) (a) Annual Report and Accounts of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Lakshadweep, for the year 2005-06, and the Audit Report thereon.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at
    (a) above. [Placed in Library. See No. L.T. 1416/15/09]
- (x) (a) Annual Report and Accounts of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Lakshadweep, for the year 2006-07, and the Audit Report thereon.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at
    (a) above. [Placed in Library. See No. L.T. 1417/15/09]
- (xi) (a) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kancheepuram, for the year 2007-08 and the Audit Report thereon.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at
    (a) above. [Placed in Library. See No. L.T. 1401/15/09]
- (xii) (a) Annual Report and Accounts of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 1418/15/09]
- (xiii) (a) Annual Report of the Indian Institute of Technology, Roorkee, for the year 2008-09.
  - (b) Annual Accounts of the Indian Institute of Technology, Roorkee, for the year 2008-09, and the Audit Report thereon, under sub-section (4) of Section 23 of Institute of Technology Act, 1961.

- (c) Statement by Government accepting the above Report mentioned at (a) above. [Placed in Library. See No. L.T. 1407/15/09]
- (xiv) (a) Annual Report and Accounts of the Assam Mahila Samata Society, Guwahati, for the year 2008-09, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 1413/15/09]
- (xv) (a) Annual Report and Accounts of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2007-08, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at
    (a) above. [Placed in Library. See No. L.T. 1414/15/09]
- (xvi) (a) Annual Report and Accounts of the Bihar Mahila Samakhya Society, Patna, for the year 2007-08, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at
    (a) above. [Placed in Library. See No. L.T. 1404/15/09]
- (xvii) (a) Annual Report and Accounts of the Indian Council of Social Science Research, New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 1410/15/09]
- (xviii) (a) Annual Report and Accounts of the National Council of Rural Institutes
  (NCRI), Hyderabad, for the year 2008-09, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 1412/15/09]

A copy each (in English and Hindi) of the following papers:

- (xix) (a) Annual Report of the University of Allahabad, Allahabad for the year 2006-07, under sub-section (3) of Section 31 of the Allahabad University Act, 2005. [Placed in Library. See No. L.T. 1408/15/09]
  - (b) Annual Report of University of Allahabad for the year 2007-08, under subsection (3) of Section 31 of the Allahabad University Act, 2005.

- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at(a) and (b) above. [Placed in Library. See No. L.T. 1409/15/09]
- (xx) (a) Annual Report of the Mizoram University for the year 2008-09, under Section 30 of the Mizoram University Act, 2000.
  - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1406/15/09]
- I. Report on Action Taken on Recommendations of JPC on Stock Market Scam

## II. Statement on the review under Fiscal Responsibility and Budget Management Act, 2003

SHRI NAMO NARAIN MEENA: Sir, I lay on the Table:

- A copy (in English and Hindi) of the Thirteenth Progress Report on the Action Taken pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto (December, 2009). [Placed in Library. See No. L.T. 1461/15/09]
- II. A copy (in English and Hindi) of the Statement on the review of the Economy and Budget for the Mid year of the financial year 2009-10, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003. [Placed in Library. See No. L.T. 1461/15/09]
- I. Report and Accounts (2007-08) of HVOC, New Delhi and related papers
- II. Reports and Accounts (1986-87) BSAIDC Ltd., Patna and related papers
- III. Report and Accounts (2008-09) of PPV and FR, New Delhi and related papers
- IV. Report and Accounts (2003-04 to 2008-09) of SFAC, New Delhi and related papers
- V. Report and Accounts (2008-09) of NIAM, Jaipur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I lay on the Table:

- A copy each (in English and Hindi) of the following papers, under sub-section (I) of Section 619 A of the Companies Act, 1956:
  - (1) (a) Twenty-fourth Annual Report and Accounts of the Hindustan Vegetable Oils Corporation Limited (HVOC), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.